

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:2887

ANSWERED ON:30.03.2012

INSPECTION BY IBM

Baitha Shri Kameshwar ;Singh Shri Pashupati Nath

**Will the Minister of MINES be pleased to state:**

- (a) whether the Indian Bureau of Mines (IBM) performs regulatory functions and conducts inspection to check illegal mining in the country;
- (b) if so, the details thereof indicating the inspections conducted by IBM in this regard during each of the last three years and the current year, State-wise alongwith the action taken/proposed to be taken against the erring officials/companies;
- (c) whether the Indian Bureau of Mines is also empowered to appoint the nodal officer for each zonal/regional office to supervise all work related to mining activities;
- (d) if so, whether quarterly statements in respect of mining activities, particularly of illegal mining in various States including eastern Singhbhoom, Palamu, Gadhwā and other districts of Jharkhand have been submitted by the nodal officer; and
- (e) if so, the details thereof, State-wise alongwith the action taken/proposed to be taken by the Government thereon?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINES (SHRI DINSHA PATEL)

(a) and (b): Indian Bureau of Mines performs regulatory function as per Mineral Conservation and Development Rules, 1988, which includes approval of mining plan, inspection of mines, collection and maintenance of data on mines and mineral deposits, ore dressing studies and advisory functions to the Government. As per Section 23C of Mines and Minerals (Development and Regulation) Act, 1957, the State Governments have been empowered to frame rules and take action for prevention of illegal mining. However, considering the increasing reports on illegal mining, the IBM has constituted Special Task Forces for inspection of mines in endemic areas.

Details of inspections conducted by IBM including Special Task Force inspections are given below:

Year	No. of Mines inspected	No. of Mines violations pointed out	No. of Mines where pointed cases launched	No. of prosecution cases suspended	No. of Mines suspended
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2008-09	2645	1031	56	0	
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2009-10	2371	797	42	74	
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2010-11	2177	685	18	89	
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2011-12	2189	1489	7	234	
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(upto Feb.)

(c) to (e): IBM is not empowered to appoint Nodal officer for supervising all work related to mining activities. However, the IBM performs its regulatory functions through Regional offices located in various parts of the country. Apart from this the IBM has nominated an officer in the State Task Force constituted by various State Governments to coordinate activities for control of illegal mining. Quarterly report on cases of illegal mining detected and action taken by the State Government till September 2011, including State Government of Jharkhand is given in annexure.